

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 333
CAA-76(ND)/2022

IN THE MATTER OF:

M/s. Sambhav Construction Pvt Ltd. AND Impel Electronics Pvt Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 04.09.2023

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Naresh Kumar, Advocate.

For the RD : Ms. Niharika Tanwar, Advocate.

For the OL : Ms. Hemlata Rawat Advocate.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **16.10.2023.**

Sd/-
(Court Officer)